

1	2	3
23.	Rajasthan	35
24.	Tamil Nadu	50
25.	Pondicherry	06
26.	Uttar Pradesh	122
27.	West Bengal	50
Total		754

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Air Service on Gorakhpur-New Delhi Sector

3544. SHRI PANKAJ CHOUDHRY : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether the Government propose to introduce air services from Gorakhpur to New Delhi;

(b) if so, the details thereof; and

(c) the time by which the air services are likely to be commenced?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR) : (a) to (c) Government has laid down route dispersal guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability subject to compliance of route dispersal guidelines issued by Government.

[English]

Tamil Nadu

73-74

Construction of Road over Bridge at Dharmapuri

3545. SHRI K. PARYMOHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways are considering to construct a road over bridge near Dharmapuri Railway Station;

(b) whether any representation has also been received by the Railways in this regard;

(c) if so, the details thereof;

(d) whether the Government of Tamil Nadu have agreed to grant its share for the construction of the said bridge; and

(e) if so, the time by which the above bridge is likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) No, Sir.

(c) to (e) Do not arise.

74-75

Beedi Workers

3546. SHRI K. KARUNAKARAN :
SHRI RANJIB BISWAL :

Will the Minister of LABOUR be pleased to state:

(a) the number of Beedi workers in the unorganised sector in the country especially in Orissa;

(b) whether the Government proposes to launch any welfare schemes for them; and

(c) if so, the details thereof?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) There are about 44 lakh beedi workers in the country mainly falling in the unorganised sector. Out of this, about 1.6 lakh beedi workers are in the State of Orissa.

(b) and (c) The Government has already formulated schemes in the fields of Health, Housing, Education and Recreation for the welfare of beedi workers and their dependents. A list of such schemes is given in the statement attached.

Statement

List of Welfare Schemes for Beedi Workers

A. Health :

1. Static-cum-Mobile/Static Allopathic and Static Ayurvedic Dispensaries.
2. Scheme for Reservation of Beds in T.B. Hospitals.
3. Scheme for Domiciliary Treatment of beedi workers suffering from T.B.
4. Scheme for Treatment of Beedi Workers suffering from Cancer.
5. Scheme for Treatment of Beedi Workers suffering from Mental Diseases.
6. Scheme for Treatment of Beedi Workers (including Gharkhata Workers) suffering from Leprosy.
7. Grant of Financial Assistance to Beedi Workers for purchase of Spectacles.

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8. Maternity Benefit Scheme for Female Beedi Workers.
9. Scheme for payment of Monetary Compensation for Sterilisation to Beedi Workers.
10. Re-imburement of expenditure as financial assistance to Beedi Workers in respect of Heart Diseases.
11. Re-imburement of expenditure as financial assistance to Beedi Workers in respect of Kidney Transplantation.

B. Social Security :

1. Group Insurance Scheme.

C. Housing :

1. Build Your Own House Scheme.
2. Housing Scheme for Economically Weaker Section of Beedi Workers.
3. Grant of subsidy to Co-operative Societies of Beedi Industry for construction of worksheds and godowns.
4. Group Housing Scheme.

D. Education :

1. Award of Scholarship to the Children of Beedi Workers (including Gharkhata Beedi Workers).
2. Composite Scheme for Financial Assistance to the School going children of Beedi Workers for supply of one set of dress, slates, note books and text books.
3. Payment of incentives on passing final University/Board examinations from High School onwards.
4. Scheme to provide incentive/financial assistance to female children of Beedi Workers, on the basis of attendance in schools.

E. Recreation :

1. Establishment of Audio-Visual Sets/Cinema Vans/Exhibition of Films.
2. Organising sports, games, social and cultural activities for Beedi Workers.
3. Holiday Home Scheme for Beedi Workers.
4. Supply of T.V. Sets to the Beedi Workers Industrial Co-operative Societies.
5. Establishment of Community Hall in Beedi Workers Housing Colony with colour T.V. Set.

Blacklisted Banks

3547. SHRI ASHOK NAMDEORAO MOHOL :
SHRI D.S. AHIRE :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways has blacklisted some banks and stopped their credit cards for all transactions;

(b) if so, the details of such banks;

(c) the amount outstanding with these banks; and

(d) the steps being taken by the Railways to realise the outstanding amount?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK):

(a) No, Sir.

(b) Does not arise.

(c) and (d) In the end of November, 1998, an amount of Rs. 70 lakhs (approximately) was due to be realised by Northern Railway from banks on account of non-reconciliation of accounts. Therefore, the transactions against Credit Cards were temporarily suspended by Northern Railway to clear the accounts. As the outstanding amount of nearly 24 lakhs was reconciled, the transactions against Credit Cards of Citi Bank and Vijaya Bank were restored on 21.2.1999 as their accounts were clear. The Northern Railway is holding discussions with officials of various banks and is likely to restore the transactions against Credit Cards of remaining banks by 15th April, 1999, pending reconciliation of old outstanding.

Rail Gauge Conversion

Gauge Conversion of Darbhanga-Narkatiyaganj Rail Line

3548. DR. SHAKEEL AHMAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Foundation Stone for gauge conversion of Darbhanga-Narkatiyaganj rail line laid by him on November 1, 1998;

(b) if so, the amount allotted for the purpose and the progress made so far;

(c) the steps taken by the Government for early completion of the project; and

(d) the amount released so far and the time by which the remaining amount is likely to be released?